

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1080
TO BE ANSWERED ON 09th DECEMBER 2025**

STATUS AND TIMELINES OF GMC, HANDWARA PROJECT

1080. SHRI CHOWDRY MOHAMMAD RAMZAN:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the reasons for the significant delay in the execution of Government Medical College (GMC), Handwara project, particularly in comparison to GMC, Udhampur, established under the same Centrally Sponsored Scheme; and
- (b) whether Government has extended or proposes to extend, the project completion timelines (“sunset date”) for GMC Handwara up to March 2027, as requested by the Union Territory administration?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for ‘Establishment of new medical colleges attached with existing district/referral hospitals’ with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. The fund sharing mechanism between the Centre and State Governments is in the ratio of 90:10 for North Eastern and Special Category States, and 60:40 for others. Under Phase-III of the Scheme, Government Medical College, Handwara was approved in the year 2019 at a cost of Rs. 325 crores to be shared between Centre and State Government in the ratio of 90:10. Out of Central Share of Rs. 292.5 crores, a total of Rs. 173 crores has been released to Government of Jammu & Kashmir.

As per guidelines of the Scheme, the planning, execution and commissioning of the medical colleges approved under the scheme is to be done by the concerned State/UT Government. As informed by UT of Jammu & Kashmir, project suffered disruptions due to multiple flood events in 2024. Further, the Ministry has extended the timeline for all the projects approved under the aforementioned scheme by two years i.e. upto financial year 2027-28.
